GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:450 ANSWERED ON:23.11.2012 KEROSENE QUOTA

Kanubhai Patel Jayshreeben; Mahto Shri Baidyanath Prasad; Patle Kamla Devi ; Thakur Shri Anurag Singh; Vasava Shri Mansukhbhai D

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has devised the policy for allocation of Public Distribution System (PDS) kerosene to States and if so, the details thereof:
- (b) the allocation of kerosene and the per capita availability of SKO during the last three years and the current year, State/UT-wise:
- (c) the reasons for variation in per capita availability of PDS SKO among various States:
- (d) whether various state Governments have requested for restoration of their kerosene quota: and
- (e) if so, the action being taken by the Government on such requests along with the steps being taken to supply more LPG cylinders to Himachal Pradesh in view of geographical conditions and ban on burning of timber in the State?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a): Allocation of Public Distribution System (PDS) Kerosene to States/Union Territories (UTs) is being made on the basis of subsisting allocations which are broadly modified taking into consideration coverage of LPG, national average of per capita allocation of PDS kerosene for states/UTs (other than states in the North East, island territories and J&K in view of the logistic constraints). Further, such quantity of the quota that remained unlifted by the States/UTs within the stipulated period is reduced from the allocation for the following year.
- (b): State-wise details of allocation of PDS Kerosene and per capita allocation of PDS Kerosene during 2009-10, 2010-11, 2011-12 and 2012-13 (upto 3rd guarter) are annexed.
- (c): Historical allocations of PDS Kerosene made in the past and other factors inter alia, LPG coverage adjustments and logistic constraints in certain states have a bearing on the allocation and thus on the Per Capita availability of PDS Kerosene in States/UTs. The scale of SKO distribution is decided by the State Governments.
- (d) & (e): The Government made the allocation to States/UTs after rationalization of the subsidized Kerosene. While the requests of various State Governments for restoration of their Kerosene Quota have not been acceded to, the Government has, however, taken a considered decision to allow the States/UTs to draw one month quota of PDS Kerosene at non-subsidized rates during each financial year w.e.f. 2012-13 for special needs.

Public Sector Oil Marketing Companies (OMCs) have reported that at present, there is no overall shortage of LPG in the country including the State of Himachal Pradesh and LPG supplies to distributors are being made by the OMCs through indigenous production and imports in accordance with the demand of customers registered with the LPG distributors.